

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
WEST ZONAL BENCH AT AHMEDABAD**

REGIONAL BENCH – COURT NO. 03

CUSTOMS Appeal No. 10139 of 2022-DB

Stay Application No. :-**C/Stay/10100/2022**

CROSS Application No.:-**C/CROSS/10155/2022**

[Arising out of Order-in-Original/Appeal No KDL-CUSTOM-000-APP-41-21-22 dated 30.11.2021
passed by Commissioner of CUSTOMS-KANDLA]

C.C.-KANDLA

Custom House,
Near Balaji Temple,
Kandla,
Gujarat

.....Appellant

VERSUS

GOODEARTH MARITIME LTD

Salt Fields Jakhau Taluka Abdasa
Kachchh,
Gujarat

.....Respondent

APPEARANCE:

Shri G. Kirupanandan, Superintendent (AR) for the Appellant
Shri Naresh Satwani, Consultant for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
 HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING:17.01.2023

DATE OF DECISION: 06.02.2023

The application is disposed of. For order, see order of date in CUSTOM
Appeal No. 10141 of 2021 with CUSTOM STAY Application No. 10083 of 2021
and CUSTOM Cross Application No. 10286 of 2021.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**RAJU
MEMBER (TECHNICAL)**

Palak